

Central Administrative Tribunal, Principal Bench

Original Application No.2575 of 2001  
M.A.No.2154/2001

New Delhi, this the 28th day of September.2001

Hon'ble Mr.Justice Ashok Agarwal,Chairman  
Hon'ble Mr. M.P.Singh,Member(A)

S.Manonmani  
76, J.Extension  
Laxmi Nagar,  
Delhi-92

- Applicant

(By Advocate: Shri C.Hari Shankar)

Versus

1.Union of India  
Through the Secretary  
Department of Personnel & Training  
Ministry of Personnel,Public Grievances &  
Pensions,North Block  
New Delhi-1

2.Staff Selection Commission  
Through the Chairman  
CGO Complex,Lodhi Road  
New Delhi

- Respondents

O R D E R (ORAL)

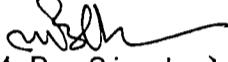
By Justice Ashok Agarwal,Chairman

In response to an advertisement issued, applicant had applied for the post of Lower Division Clerk. She had appeared and successfully cleared the examination held in 1987. However, her candidature had then been cancelled as she had failed to produce an attested copy of her matriculation certificate. Nothing happened thereafter till she received a communication of 5.2.97 at Annexure A-17 (page 40) calling upon her to contact Staff Selection Commission alongwith full details in regard to the aforesaid Clerk Grade Examination,1987. She accordingly contacted the SSC alongwith all the documents. Since no action was taken, she submitted her representation of 17.2.97. No response thereto was received by her.



(2)

2. In the circumstances we find that interests of justice will be duly met by disposing of the present OA at this stage itself even without issue of notices with a direction to respondent no.2 to consider the aforesaid representation and communicate its response to the applicant expeditiously and within a period of three months from the date of service of a copy of this order. The present OA may be treated as an additional representation. Present OA is disposed of in the aforesated terms.

  
( M.P. Singh )  
Member(A)

/dkm/

  
( Ashok Agarwal )  
Chairman